

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2407
TO BE ANSWERED ON 05.03.2020

SOLAR CITY

+2407. SHRI SADASHIV KISAN LOKHANDE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the proposal to convert Shirdi City of Maharashtra into a solar city has been approved by the Union Government;
- (b) if so, the details thereof; and
- (c) the status of the said proposal?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy had given 'in-principle' approval for developing Shirdi as solar city under the scheme "Development of Solar Cities" in 2011 and released grant for preparation of Master Plan with few Detailed Project Reports. However, these projects were not taken up by Shirdi Administration as Shirdi Nagarpanchayat was unable to arrange the beneficiary share of Rs. 2.50 crore as per the guidelines of the scheme.
